



2026:KER:799

SSCR No. 43 of 2025

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V

&

THE HONOURABLE MR. JUSTICE K. V. JAYAKUMAR

WEDNESDAY, THE 7TH DAY OF JANUARY 2026 / 17TH POUSHA, 1947

SSCR NO. 43 OF 2025

IN THE MATTER OF TRAVANCORE DEVASWOM BOARD - SABARIMALA
SPECIAL COMMISSIONER REPORT - SM.NO.43/2025 - REPORT
SUBMITTED BY THE SPECIAL COMMISSIONER, SABARIMALA
REGARDING TIMELY REMOVAL OF COLLECTED CLOTHS FROM PAMBA
RIVER BANKS - SUO MOTU PROCEEDINGS INITIATED - REG: .

PETITIONER:

SUO MOTU

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
REVENUE DEPARTMENT (DEVASWOM), GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 2 CHIEF POLICE COORDINATOR
(ADDL. DIRECTOR GENERAL OF POLICE)
POLICE HEADQUARTERS, SABARIMALA,
PATHANAMTHITTA - 689713
- 3 TRAVANCORE DEVASWOM BOARD
REPRESENTED BY ITS SECRETARY, NANTHANCODE,



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- KAWDIAR POST, THIRUVANANTHAPURAM-695003
- 4 DEVASWOM COMMISSIONER
TRAVANCORE DEVASWOM BOARD, DEVASWOM BUILDINGS,
NANTHANCODE, THIRUVANANTHAPURAM, PIN-695003
 - 5 THE EXECUTIVE OFFICER
SABARIMALA, SABARIMALA P.O., PATHANAMTHITTA - 689662
 - 6 CHIEF VIGILANCE AND SECURITY OFFICER
(SUPERINTENDENT OF POLICE)
TRAVANCORE DEVASWOM HEAD QUARTERS, NANTHANCODE,
KAWDIAR POST, THIRUVANANTHAPURAM - 695003
 - 7 PRINCIPAL CHIEF CONSERVATOR OF FORESTS
THIRUVANANTHAPURAM - 695014
 - 8 DEPUTY DIRECTOR
PERIYAR TIGER RESERVE, WEST DIVISION,
PEERUMEDU, IDUKKI - 685531
 - 9 ASSISTANT ENGINEER (ENVIRONMENTAL)
SABARIMALA DEVELOPMENT PROJECT,
TRAVANCORE DEVASWOM BOARD, PATHANAMTHITTA - 689645
 - 10 THE ENVIRONMENT ENGINEER
KERALA STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,
PATHANAMTHITTA - 689645
 - 11 THE ENVIRONMENT ENGINEER
KERALA STATE POLLUTION CONTROL BOARD, PATTOM,
THIRUVANANTHAPURAM - 695004
 - 12 KERALA STATE POLLUTION CONTROL BOARD
REPRESENTED BY ITS MEMBER SECRETARY, MIG AND HIG
COLONY, GANDHI NAGAR, ELAMKULAM, ERNAKULAM - 682020



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13 THE STATION HOUSE OFFICER
PAMBA POLICE STATION, PAMBA - 689662

OTHER PRESENT:

ADV. SAYUJYA RADHAKRISHNAN, AMICUS CURIAE
ADV. G BIJU, SC FOR TDB,
ADV. S RAJMOHAN, SR. GP.,
ADV. NAGARAJ NARAYANAN, SPL GP FOR FOREST.

THIS SABARIMALA SPECIAL COMMISSIONER REPORT HAVING COME
UP FOR FINAL HEARING ON 07.01.2026, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:



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ORDER

Raja Vijayaraghavan V, J.

When the matter is taken up for consideration, the learned Standing Counsel appearing for the Travancore Devaswom Board, as well as the learned Amicus Curiae, submit that the directions issued by this Court on 28.11.2025 are being scrupulously complied with in their letter and spirit. It is further submitted that, pursuant to such compliance, there is no dumping of clothes or any other waste into the holy River Pampa.

In view of the aforesaid submissions and being satisfied with the compliance reported, this Sabarimala Special Commissioner Report is closed.

Sd/-

**RAJA VIJAYARAGHAVAN V,
JUDGE**

Sd/-

**K.V. JAYAKUMAR,
JUDGE**

APM